CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

O.A No. 180/00409/2014

Friday, this the 5th day of October, 2018.

CORAM:

HON'BLE Mr. E.K. BHARAT BHUSHAN, ADMINISTRATIVE MEMBER HON'BLE Mr. ASHISH KALIA, JUDICIAL MEMBER

Hrudeep. P. Janaradhanan, 28 years, S/o. Janaradhanan P.R., Sree Harsham, Kunnamthanam, Pathanamthitta District.

- Applicant

[By Advocate Mr. P.V. Mohanan]

Versus

- The Union of India represented by Secretary to Government, Ministry of Home Affairs, North Block, New Delhi – 100 001.
- 2. The State of Kerala represented by Chief Secretary to Government of Kerala, Secretariat, Thiruvnanthapuram 695 001.
- The State of Jharkhand represented by Chief Secretary to Government of Jharkhand,
 Jharkhand 834 001.
 Respondents

[By Advocates : Mr. N. Anilkumar, Senior PCGC for R-1 Mr. M. Rajeev, (GP) for R-2]

The application having been heard on 05.10.2018, the Tribunal on the same delivered the following:

ORDER (Oral):-Per: Bharat Bhushan, Administrative Member

Learned counsel for the applicant seeks to withdraw the O.A.

2. Allowed. O.A is dismissed as withdrawn without prejudice to the applicant's right to file fresh O.A.

(Dated, 5th October, 2018.)

(ASHISH KALIA) JUDICIAL MEMBER (E.K. BHARAT BHUSHAN) ADMINISTRATIVE MEMBER

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Applicant's Annexures

Annexure A1

- A true copy of the notification issued under Rule 5(1) of Indian Police Service (Cadre) Rules 1954 dated 07.05.2014 by the first respondent allotting the applicant to Jharkhand Cadre – ('as Outsider') of Indian Police Service.

Annexure A2 - A true copy of the application

Annexure A3 - True copy of the notification dated 16.8.2013.

Annexure A4 - True copy of the DO letter dated 30.07.1984 issued by the first respondent.

Annexure A5 - True copy of the letter dated 31.5.1985.

Annexure A6 - True copy of the statement in the question No. 5685 dated 04.09.1991 tabled before the Lok Sabha.

Annexure A7 - True copy of the reply statement.

Annexure A8 - True copy of the IPS-Civil List as on 2013.

Annexure A9 - True copy of the letter seeking information of cadre allocation under Right to Information Act.

Annexure A10 - True copy of the letter seeking information of cadre allocation under Right to information Act.

Annexure A11 - True copy of the order dated 27.09.2004.

Annexure A12 - True copy of the full text of the notification dated 07.05.2014.

Annexures of Respondents

Annexure R-1 - True copy of the O.M No. 13011/22/2005-AIS Dt. 10.04.2008.
